

ber of such employees in receipt of pay above Rs. 250 was 39,104 and the total number in receipt of pay upto Rs. 250 was 15,80,243. Later figures are not available.

The figures are exclusive of Armed Forces personnel, work-charged establishment, staff paid from contingencies and locally recruited staff in Indian offices abroad.

If the limit of Rs. 250 mentioned in the question has reference to the total emoluments, namely, pay, dearness allowance and other compensatory allowance, it is regretted that a classification of Government servants on this basis is not available; the collection of such information will entail undue labour and time not commensurate with the results which may be achieved.

Military Engineering Service

861. { Shri S. M. Banerjee;
Shri Sarju Pandey;

Will the Minister of Defence be pleased to state the value of work done by Military Engineering Service departmentally and through contractors during the years 1955-56 and 1956-57?

The Deputy Minister of Defence (Shri Raghuramiah): A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 146]

Industrial Workers in Ordnance Factories

862. { Shri S. M. Banerjee;
Shri Sarju Pandey;

Will the Minister of Defence be pleased to state:

(a) the actual number of industrial workers in Ordnance Factories in the scale of highly skilled (Rs. 135-185);

(b) whether more workers are being promoted to this grade; and

(c) if so, their approximate number?

The Deputy Minister of Defence (Shri Raghuramiah): (a) One hundred as on 30-9-57.

(b) The question of creating more posts in this grade is under consideration.

(c) It is not possible at this stage to give the approximate number.

Scheduled Caste Candidates

864. **Shri Siddiah:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1404 on the 9th September, 1957 regarding interviews by U.P.S.C. of Scheduled Caste candidates for Class I and II reserved posts for the past five years and state:

(a) whether the information is now available; and

(b) if so, whether a copy of the same will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A statement containing the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 147]

Reservations for Scheduled Castes

865. **Shri Siddiah:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1397 on the 9th September, 1957 regarding reservation of vacancies for Scheduled Castes in the Ministry of Home Affairs in 1956-57 and state:

(a) whether the information is now available; and

(b) if so, whether a copy of the same will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 148]